

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 178 of 2014 & I.A. No. 289 of 2014

Dated : 3rd November, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Him Urja Pvt. Ltd. Appellant(s)

Versus

**Uttrakhand Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Matrugupta Mishra for R-1**

ORDER

Respondents undertake to file reply both in the I.A. as well as appeal by 10th November, 2014 after serving copy of the same on the other side.

Post the matter for hearing on IA on **17th November, 2014.**

Appellant is at liberty to file rejoinder, if any, after serving copy of the same on the other side.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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